

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

OA No. 68 of 1995

Thursday, this the 12th day of January, 1995

CORAM:

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN
HON'BLE MR SP BISWAS, ADMINISTRATIVE MEMBER

1. Jeena Joseph,
Casual Labourer,
Regional Passport Office,
Cochin, residing at
Mampilly House,
Perumpadanna,
N Paravur-683 513.
2. Binumol TT,
Casual Labourer,
Regional Passport Office,
Cochin, residing at
'RAJESH' Cherai PO,
Ernakulam District,
Pin: 683 514.
3. Rekha K Nair,
Casual Labourer,
Regional Passport Office,
Cochin, residing at
Pulluvelickal House,
Thazhuppu, Parayakad PO,
Cherthala.
4. Sheela Kurian,
Casual Labourer,
Regional Passport Office,
Cochin, residing at
Manavalam, Karukutty PO,
Angamali, Karayamparambu. .. Applicants

By Advocate Mr. VR Ramachandran Nair

Vs.

1. Union of India represented by
the Secretary to Government,
Ministry of External Affairs,
New Delhi.
2. The Chief Passport Officer,
New Delhi.
3. The Regional Passport Officer,
Cochin, Kerala.
4. The Secretary,
Staff Selection Commission,
CGO Complex, Block No.12,
Lodhi Road, New Delhi-110 003. .. Respondents

By Advocate Mr. TPM Ibrahim Khan, Senior Central Government
Standing Counsel

ORDER

CHETTUR SANKARAN NAIR(J), VICE CHAIRMAN

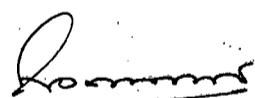
Applicants seek a direction, inter-alia, to conduct a

"further typewriting test to applicants who pass
in the written examination".

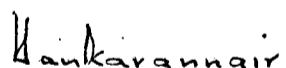
2. We are unable to find the source of any legal right in
the applicants, to get a direction as prayed for. How a
test should be conducted, and when a test should be conducted,
are matters essentially for the administrative authority to
decide. Courts or Tribunals come into the picture only if
there is an infraction of law or if there are other vices
known to law, tainting the procedure. That apart, we find
that applicants have made A-4 and A-5 representations to
second respondent Chief Passport Officer voicing their
grievances. It is for second respondent to consider A-4 and
A-5 representations and pass orders thereon, and that he will
do within two months from today.

3. The application is disposed of as aforesaid. No costs.

Dated the 12th January, 1995



SP BISWAS
ADMINISTRATIVE MEMBER



CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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List Of Annexures

1. Annexure A-4: True copy of representation dated 27-10-94 submitted by the 1st applicant to R2 requesting to adopt a relaxed mode of consideration in the matter of typewriting test.
2. Annexure A-5: True copy of the representation dated 28-11-94 submitted by the 1st applicant to R2 requesting to allow one more chance for appearing for the typewriting test.